

[Translation]

**Filling up the Post of Commissioner for SCs/STs**

3381. SHRI SIMON TIGGA : Will the Minister of WELFARE be pleased to state :

(a) whether it is a fact that post of the Commissioner for Scheduled Castes and Scheduled Tribes has been lying vacant for a long time ;

(b) if so, the reasons for not filling up such an important post ;

(c) whether Government propose either to provide statutory status to the Commissioner or to enhance its powers ;

(d) if so, by what time ; and

(e) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b) The post of Special Officer, also known as Commissioner for Scheduled Castes and Scheduled Tribes has since been filled up on 11th February, 1986.

(c) to (e) The Special Officer, by virtue of his appointment under Article 338 of the Constitution, has constitutional status ; and the provision of the said Article is adequate.

[English]

**Pollution in Dal Lake**

3382. SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to state :

(a) whether an official survey has been made of the pollution in the Dal Lake as well as of encroachment therein ;

(b) whether the State Administration have approached the Central Government for assistance in implementing a development plan for the Dal Lake ; and

(c) if so, the estimated cost of the development scheme and the likely date for its completion ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND

FORESTS (SHRI Z. R. ANSARI) : (a) Yes, Sir ;

(b) Yes, Sir ;

(c) The scheme prepared by the Jammu & Kashmir Government is estimated at a total cost of Rs. 64 crores spread over three phases. According to the State Government, the work on Phase-I was started in 1978 and on Phase-II in 1983-84, but the progress has been slow due to paucity of funds.

**Import of TV Components**

3383. SHRI AMARSINH RATHAWA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that high quality components for the TV are being imported ;

(b) if so, whether any foreign company has offered its services to establish its unit in India to manufacture such components in India, if so, the details thereof and the action taken by the Government ; and

(c) what is the Government policy in regard to establish such units in India which manufacture high quality components ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE. (SHRI SHIVRAJ V. PATIL) : (a) In the area of consumer electronics the import of components is taking place, primarily, for the manufacture of colour TV sets.

(b) A foreign collaboration proposal has been received from M/s. Andhra Pradesh Electronics Development Corporation Limited for the setting up of a Colour Picture Tube plant with M/s. Philips, Holland. The proposal involves majority foreign equity participation and is under consideration of the Government.

(c) The Integrated Policy statement laid on the Table of the House on March 21, 1985 allows foreign equity companies to establish projects in the area of electronic components where the technology is closely held.